

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 276 of 2013 &
IA-441 of 2013**

Dated : 20th January, 2014

In the matter of:

Corporate Power Ltd.

... Appellant(s)

Versus

Power Grid Corporation of India Ltd. & Ors.

... Respondent(s)

ORDER

As agreed by the learned counsel for the parties, post the matter on **3rd March, 2014.**

(COURT MASTER)